

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14505/2006

(From the judgement and order dated 26/10/2005 in OJC No. 10582/2000 & OJC No. 11262/2000 & OJC No. 11265/2000 & OJC No. 11268/2000 & OJC No. 11269/2000 & OJC No. 11271/2000 & OJC No. 11273/2000 & OJC No. 11274/2000 & OJC No. 11275/2000 & OJC No. 11279/2000 & OJC No. 11280/2000 & OJC No. 11282/2000 & OJC No. 11324/2000 & OJC No. 11326/2000 of The HIGH COURT OF ORISSA AT CUTTACK)

STATE OF ORISSA &amp; ANR

Petitioner(s)

VERSUS

RAJKISHORE NANDA &amp; ORS ETC. ETC.

Respondent(s)

(With prayer for interim relief and office report )

Date: 11/04/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Petitioner(s)

Mr. Janaranjan Das, Adv.

Mr. Swetaketu Mishra, Adv.

For Respondent(s)

Mr. Kedar Nath Tripathy, Adv.

Mr. Abhishth Kumar, Adv.

Mr. J.P. Mishra, Adv.

Mr. Shankar Divate ,Adv

UPON hearing counsel the Court made the following  
ORDER

Leave granted.

Interim order to continue.

In the meantime service upon the respondent No.10

shall be completed.

(PAWAN KUMAR)  
COURT MASTER(ANAND SINGH)  
COURT MASTER